and English versions) published in Notification No. G.S.R. 25(E) in Gazette of India dated the 17th January, 1994 under sub-section (3) of section 109 of the Multi-State Cooperative Societies Act, 1984.

[Placed in Library. See. No. LT. 5492/94]

(2) A copy of the Delhi Cooperative Societies (Third Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. F. 1(93)/AR(L)/RCS/Coop/140 in Delhi Gazette dated the 8th November,1993 under sub-section (3) of section 97 of the Delhi Cooperative Societies Act, 1992.

[Placed in Library. See No. LT. 5493/94]

Review on the Working of and Annual Report of the Container Corporation of India Ltd., New Delhi for 1992-93 alongwith a Statement for Delay in Laying these Papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C.LENKA): I beg to lay on the Table:—

- A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the Container Corporation of India Limited, New Delhi, for the year 1992-93.
 - (ii) Annual Report of the Container Corporation of

India Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT.5494/94]

Annual Repot and Review on the working of Bureau of Indian Standards, New Delhi for 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): I beg to lay on the Table:—

- (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Bureau of Indian Standards, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT. 5495/94]